

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Cox & Kings Limited Date of Commencement of Liquidation: 16-12-2021; List of Stakeholders as on Date: 16-02-2024; Name of IP: Mr. Ashutosh Agarwala; Process Number: 1; Last 5 digit of registration number: 11901

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				28774694				NA
2	Liquidation costs incurred till date				84251630				NA
3	Secured financial creditors	7	34467466409	7	34451421413	0	16044996	0	Annexure 3
4	Unsecured financial creditors	27	49483440304	27	49373732320	0	109707984	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	1453	784279911	1453	721223340	0	63056571	0	Annexure 6
7	Operational creditors (Government Dues)	23	11423991974	23	2240419003	8734574110	448998861	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1015	3234713387	1015	2151909188	434633541	648170657	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	40	20499836	40	14800000	0	5699836	0	Annexure 9
Total		2565	99414391821	2565	89066531588	9169207651	1291678905	0	